

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/784 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the 11th February, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/470, dtd10.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 11.02.2022 till the morning of 14.02.2022**, has been granted. The Chief Judicial Magistrate, Hailakandi will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/785/A, dated , 11-02-2022

Copy to :

1. The Project Manager, Gauhati High Court.

sd/-
JT.REGISTRAR (VIGILANCE)
Rao